

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 01ST APRIL, 2013

No 78 A: In exercise of the powers conferred under Sub Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the Court have been pleased to confer upon Sri Kamal Nayan Pandey, Civil Judge (Senior Division)-cum-A.C.J.M., Dhanbad [under orders of transfer to Ranchi as Civil Judge (Senior Division)], the powers of a Judicial Magistrate of the 1st Class for the territorial jurisdiction of Ranchi, Lohardaga, Gumla, Simdega, Palamau, Latehar and Garhwa to try and, if necessary, to commit for trial of cases with respect to the offences under the Acts as mentioned in Law Department's, Government of Bihar, Memo. No.1806/J&1604/J dated 13.4.1992 and 21.4.1999 respectively.

The Court have further been pleased to confer upon Sri Pandey the powers to take cognizance of such cases which he has been authorised to try.

Sri Pandey is also appointed to act as Presiding Officer of the Special Court established with Headquarters at Ranchi having jurisdiction as mentioned above for trial of cases relating to Economic Offences under the Acts mentioned in the Law Department's aforesaid Memo.

By order of the Court

Sd/- **A. V. SINGH**
Registrar General

Memo No. _____ / Apptt. Dated Ranchi, the _____.

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

Sd/- **A. V. SINGH**
Registrar General

Memo No. 3233-48 / Apptt. dated Ranchi, the 1.04.13

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Govt. of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, G.E.-5, Doranda, Ranchi/ the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration), the P.S. to Hon'ble the Chief Justice, the Central Project Co-ordinator, e-Courts Project and I/c NIC Cell High Court of Jharkhand, Ranchi, the Principal Judicial Commissioner, Ranchi and Principal District & Sessions Judges of Lohardaga, Gumla, Simdega, Palamau, Latehar and Garhwa Judgeships for information (and communication to the officer concerned).

(-) For P.J.C., Ranchi & P.D.J, Dhanbad only .


Registrar General